

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2850
TO BE ANSWERED ON 03.08.2016**

ROBs ON STATE HIGHWAYS

† 2850. SHRI GANESH SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government of Madhya Pradesh has submitted various proposals to the Union Government for construction of Railway Over Bridges (ROBs) on State highways;**
- (b) if so, the details of each such proposal; and**
- (c) the present status of these proposals?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

(SHRI RAJEN GOHAIN)

(a) to (c): Proposals for construction of Road Over Bridges (ROBs) in lieu of Level Crossings (LCs) are normally received at various levels in Zonal Railways from State Government/other Statutory Authorities. After completing various formalities with State Government/Statutory Authorities, regarding the consent for sharing of cost and closure of LCs, these proposals are further processed for their inclusion in Railway Works Programme. As receipt of such proposals is a continuous process, centralized compendium of such proposals is not maintained. Moreover, works for construction of 101 ROBs have already been sanctioned by Railways in various Railway Works Programmes in the State of Madhya Pradesh.
